

Information note to the Press (Press Release No. 17/2012)

For Immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

Website: www.trai.gov.in

**TRAI issues Consultation Paper on
“Review of Policy of Forbearance in Telecom Tariffs”**

New Delhi, 6th February, 2012 – The Telecom Regulatory Authority of India (TRAI) today issued a Consultation Paper on **“Review of Policy of Forbearance in Telecom Tariffs”**.

As per the existing regulatory framework, tariff for telecommunication services are under forbearance except for Rural Fixed Line Services, National Roaming Services and Leased Circuits. Over the last few years, the telecom tariffs were on a declining trend. However, recent trends as well as reports from the industry and analysts indicate a possible reversal of this trend. In addition, a suitable tariff framework for data services is also required to be evolved considering that Data Usage is becoming more and more popular. In this context, TRAI has decided to examine the need to review the existing regime of tariff forbearance.

In order to seek the views of stakeholders on these issues TRAI has, today, released a consultation paper which is available on TRAI’s website www.trai.gov.in. Stakeholders have been requested to offer their comments by 24th February, 2012 and counter comments, if any, by 2nd March, 2012.

Stakeholders are requested to send their comments to Shri Raj Pal, Advisor (Economic Regulation), Telecom Regulatory Authority of India Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi-110 002. (Tel No.011-23230752, Fax No.011-23236650; Email: raj.pal@nic.in; or eco@traigov.in).

Sd/-
Rajeev Agrawal,
Secretary, TRAI